

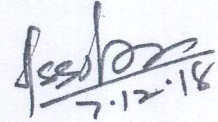


GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Grant of 2nd Higher Standard Pay Scale promotion (In Situ) in favour of Late Shri Sham Raj, Ex-Junior Assistant, Office of the Public Prosecutor, Udhampur.

CORRIGENDUM TO GOVERNMENT ORDER NO: 1839-LD(A) of 2007 DATED :25 - 07 -2007.

Please read "₹2750-70-3800-75-4400 instead of Rs. 2650-65-3300-70-4000 appearing in the Government Order No.1839-LD (A) of 2007 dated 25 - 07 -2007.


7.12.18

(Ashish Gupta)

Deputy Legal Remembrancer

Dated:-7-12-2018.

NO:LD(A)insitu/PP/96-II
Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Commissioner/Secretary to Government, General Administration Department.
3. Director, Archives, Archaeology and Museums, J&K, Srinagar.
4. Director Finance, Department of Law Justice and Parliamentary Affairs.
5. Public Prosecutor, Udhampur.
6. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary.
7. In charge Website, Department of Law Justice and Parliamentary Affairs.
8. Nok of Late Shri Sham Raj, Ex-Junior Assistant, Office of the Public Prosecutor, Udhampur.
9. Government Order file.
10. Concerned file.